

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 22**

**C.P. (IB)/366(MB)2024**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES:    **M/S. MOHANDAS CHHATARAM V/s**  
**GOKUL SUGAR INDUSTRIES LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

---

**ORDER**

**C.P. (IB)/366(MB)2024**

- 1) Mr. Nausher Kohli, Ld. Counsel for the Financial Creditor and Mr. Yahya Batatawala, Ld. Counsel for the Corporate Debtor are present.
- 2) Heard Ld. Counsel for the Parties extensively for a considerable time.

Reserved for Orders.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare